

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:347
ANSWERED ON:14.03.2012
AI LOSS MAKING ROUTES
Banerjee Shri Ambica

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there is any proposal to allow private Airlines to operate on the Air India-routes incurring losses;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a)to(c): Operations in domestic sector have been deregulated and flights are being operated by concerned airlines on the basis of commercial viability subject to adherence of Route Dispersal Guidelines. Government has laid down Route Dispersal Guidelines with a view to achieve better regulation of air transport services taking into account the need for air connectivity of different regions of the country including North-East region. It is, however, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability while complying with Route Dispersal Guidelines (RDG).